

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 22<sup>nd</sup> April, 2019

No.HC.VII-60/2019/ 2067 /A. The Family Court at Nalbari, which is created by the Govt., vide letter No.JDJ.388/2014/13 dated 05.01.2017 and established by the Govt., vide letter No.JDJ.388/2014/12 dated 05.01.2017, will be inaugurated by Hon'ble Mr. Justice Kalyan Rai Surana, Portfolio Judge for the district of Nalbari, on 30.04.2019 at 9-30 a.m.

The Officers already posted in the Family Court, Nalbari, vide High Court's Notification No.HC.VII-39/201/1958-1988/A dated 12.04.2019, will join in their respective posts positively on 30.04.2019 at 10-00 a.m.

By Order,  
Sd/- M.K. Kalita,

**REGISTRAR (VIGILANCE)**

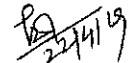
Memo No. HC.VII-60/2019/ 2068 - 2080 /A.

Dated 22.04.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, Nalbari. She is requested to make all necessary arrangement in this regard. She is, further, requested to keep the Family Court matters (case-wise list) ready to transfer the same to the Family Court, Nalbari on the day of inauguration i.e. 30.04.2019.
5. Shri Rajib Goswami, District and Sessions Judge, Dima Hasao, Haflong. He will join as Principal Judge, Family Court, Nalbari positively on 30.04.2019 at 10-00.
6. Shri Mahmud Hussain Barbhuiya, Civil Judge & Asstt. Sessions Judge, Dibrugarh. He will join as Counsellor, Family Court, Nalbari positively on 30.04.2019 at 10-00 a.m.
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Portfolio Judge for the district of Nalbari, for favour of his Lordship's kind information.
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
12. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
22/04/2019  
**REGISTRAR (VIGILANCE)**

  
22/4/19